

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/3572/2020

This the 19th day of May 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Jehangir Ahmad Malla (Aged: 22 years), S/o Abdul Ahad Malla, R/o Batingoo, Sopore, District Baramulla (J&K) Roll No. 10302489

....Applicant

(Advocate: Mr. Bilal Ahmad Malla)

Versus

State of J&K through Commissioner/Secretary to Govt. Education Department, Civil Secretary, Jammu/Sgr and 2 ors..

.....Respondents.

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant submits that he wishes to withdraw the T.A.

2. Accordingly, in view of the submission made by the learned counsel for the applicant, the T.A. is dismissed as withdrawn.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Manish/Shashi/Arun